

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4071**  
TO BE ANSWERED ON 10.08.2017

**JOBS UNDER MGNREGS**

**4071. SHRI KAMAL NATH:**  
**SHRI JYOTIRADITYA M. SCINDIA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that the ambitious Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) which seeks to guarantee 100 days of employment to every rural household in the country each year has provided only a few average days of employment during 2014-15, 2015-16 and 2016-17;
- (b) if so, the facts and the details thereof;
- (c) whether the Government has since conducted any analysis to ascertain the factors responsible due to which the jobs could not be provided as mandated under the Act;
- (d) if so, the details in this regard; and
- (e) the steps taken/being taken by the Government to make the scheme successful and effective?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme which mandates to provide at least 100 days of guaranteed wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. State/UTs-wise average days of employment provided per household during financial year 2014-15, 2015-16 and 2016-17 are given at Annexure.

(c) & (d): MGNREGA workers are mainly engaged in agricultural and allied activities. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates.

(e): The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested for the following:

- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) to organise Rozgar Divas periodically to capture latent demand under the programme and to disseminate awareness about other provisions of the Act.
- (iii) to prepare plans in a participatory mode and approve them in Gram Sabha.
- (iv) to prepare realistic labour budget by the State.

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**Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred  
Question No. 4071 dated 10.08.2017.**

S. No.	States	Average days of employment provided per household		
		2014-15	2015-16	2016-17
1	ANDHRA PRADESH	47	55	52
2	ARUNACHAL PRADESH	14	28	42
3	ASSAM	22	32	30
4	BIHAR	34	45	37
5	CHHATTISGARH	32	47	42
6	GOA	24	18	19
7	GUJARAT	35	40	38
8	HARYANA	28	29	30
9	HIMACHAL PRADESH	42	42	45
10	JAMMU AND KASHMIR	36	48	51
11	JHARKHAND	41	52	41
12	KARNATAKA	40	48	50
13	KERALA	43	49	47
14	MADHYA PRADESH	42	46	40
15	MAHARASHTRA	53	60	49
16	MANIPUR	22	16	23
17	MEGHALAYA	48	54	68
18	MIZORAM	22	69	89
19	NAGALAND	22	51	70
20	ODISHA	36	45	38
21	PUNJAB	22	30	29
22	RAJASTHAN	46	55	56
23	SIKKIM	43	67	68
24	TAMIL NADU	47	61	64
25	TELANGANA	42	55	42
26	TRIPURA	88	94	80
27	UTTAR PRADESH	34	34	31
28	UTTARAKHAND	32	41	43
29	WEST BENGAL	33	47	40
30	ANDAMAN & NICOBAR	39	28	34
31	DADRA & NAGAR HAVELI	0	0	0
32	DAMAN & DIU	0	0	0
33	LAKSHADWEEP	26	24	14
34	PUDUCHERRY	13	17	17
	<b>National Average</b>	<b>40</b>	<b>49</b>	<b>46</b>

